

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4316

ANSWERED ON:19.12.2012

DIVERSION OF FUNDS

Adhalrao Patil Shri Shivaji;Naranbhai Shri Kachhadia;Shekhar Shri Neeraj;Singh Shri Yashvir;Venugopal Shri P.;Yadav Shri Dharmendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Comptroller and Auditor General has pointed out irregularities, diversion of funds and failure in various schemes of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in its recent report;
- (b) if so, the details thereof along with the projects affected as a result thereof, State-wise;
- (c) the action taken/being taken by the Government in this regard;
- (d) whether the Government proposes to give incentives to the States which have implemented the JNNURM properly and timely; and
- (e) if so, the details thereof, State-wise ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) & (b): The Comptroller and Auditor General (CAG) in its report on performance audit of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) has inter-alia pointed out certain deficiencies in implementation of projects. It has been mentioned that projects approved under Urban Infrastructure & Governance (UIG) Sub-Mission and Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of JnNURM for various states viz. Andhra Pradesh, Arunachal Pradesh, Chattisgarh, Haryana, Jharkhand, Puducherry,

Maharashtra, Karnataka, Manipur, Meghalaya, Odisha, Tamil Nadu, Assam, Himachal Pradesh, Nagaland, West Bengal and Uttar Pradesh etc. in respect of Water Supply, Sewerage, Storm Water Drainage and Roads and Flyovers, the projects were getting delayed because of non-availability of land and requirements of clearances apart from deficiencies in awarding of work and few cases of unauthorized and irregular expenditure. It has also mentioned that due to the delays in implementation of the projects, there were cases of blockade of funds due to purchase of machinery/equipment which was not put to use.

(c): The projects under JNNURM are implemented by the State Governments through local bodies/parastatals in compliance with the codal formalities of the State Governments. Advisory have been issued to the State Governments for following the proper procedure in implementation of projects.

(d): No, Madam.

(e): Does not arise in view of above.